

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No.7/TT/2015

Date: 8.2.2016

To

The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: - Truing up of transmission tariff for tariff period 2009-14 and determination of transmission tariff for tariff period 2014-19 for Asset-1(i): LILO of 400 kV D/C Bina –Nagda at Shujalpur S/S along with 50 MVAR Line Reactor at Shujalpur, Asset-1(ii): Switchable Scheme for Reactor at Nagda S/S, Asset-1(iii): Switchable Scheme for Reactor at Bina S/S, Asset-2: 400 kV, 63 MVAR Bus Reactor at Shujalpur along with associated bays of 400kV Asset-3: 400/220 kV ICT I at Shujalpur along with associated bays of 400 kV & 220 kV, Asset-4: ICT II at Shujalpur along with associated bays of 400 kV & 220 kV.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 15.2.2016:-

- a. An undertaking on affidavit that actual equity infused for the additional capitalisation during 2009-14 is not less than 30% for the given transmission asset.
- b. With regard to balance and retention payment, submit the amount of the balance and retention payment yet to be made along with the details of the contract for which payment has been retained along with the amount retained.
- c. Clarify whether initial spares for Asset-1(i) has been claimed for transmission line or sub-station.

d. Justification for revising cost as on COD for Asset 1(i), Asset-3 and Asset-4 vis-à-vis that approved by the Commission.

2. In case, the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-
(V. Sreenivas)
Deputy Chief (Legal)